

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO06.12.2010
ANSWERED ON
CASH BENEFIT TO PREGNANT AND LACTATING MOTHERS .

2936

Shri Narendra Kumar Kashyap

Will the Minister of COALWOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) Whether Government has set up a panel to consider cost benefit to pregnant and lactating mothers to prevent malnutrition; and
- (b) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a)& (b): There is no panel set up for considering cost benefit to pregnant and lactating mothers to prevent malnutrition. However, the Ministry of Women & Child Development had set up a Core Group to formulate a Conditional Maternity Benefit (CMB) scheme to provide cash transfers to pregnant & lactating (P&L) women with the objective to improve their health and nutrition status by providing cash of Rs. 4000/- to P&L women in three instalments in response to their fulfilling specific conditions linked to maternal and child care behaviour.

The Scheme has been approved by the Government for implementation in 52 selected districts on a pilot basis.